

an employee opting for voluntary retirement scheme would receive ex-gratia payment of 45 days emoluments (Pay+DA) for each completed year of service or the balance of service remaining at the time of his separation multiplied by his monthly emoluments, whichever is less. This would be in addition to the various terminal benefits and statutory dues like provident fund, gratuity, encashment of Earned leave, one months/three months notice pay (as per the conditions of service applicable to him) etc. payable to him.

(c) According to available information during 1994-95, 29082 employees opted for voluntary retirement schemes in 159 Central public sector undertakings.

(d) and (e) As already mentioned above the scheme was specially designed for the Central public sector undertakings.

Misuse of NRE Accounts

609. SHRI V. SREENIVASH PRASAD :
SHRI JEEWAN SHARMA :

Will the Minister of FINANCE be pleased to state:

(a) whether the non-resident external accounts are being misused for currency smuggling;

(b) if so, the details thereof;

(c) the measures taken to check such cases and to plug all loopholes in the rules and regulations that tend to give scope for such smuggling; and

(d) the number of currency smuggling cases that have come to light during each of the last three years and the action taken on each such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (d) The Enforcement Directorate has not come across any case of misuse of non-resident external (NRE) accounts for currency smuggling. However, during the last 2-3 years, the Directorate has detected some cases involving alleged misuse of NRE accounts for depositing foreign exchange acquired/purchased in India and for issue of cheques/drafts to Indian residents purportedly as gifts.

[Translation]

Turnover of I.T.D.C. Duty Shops

610. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of the turnover of the I.T.D.C. duty shops during each of the last three years;

(b) the steps taken to enhance the turnover of the said shops during the ensuing years; and

(c) the expected increase in the turnover on account of the said steps taken ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) The information is given as under :

Year	Turnover (Rs. in crores)
1992-93	40.67
1993-94	46.55
1994-95	61.47

(b) and (c) The measures taken/being taken to enhance turnover of duty free shops inter alia include enlargement of assortments of various merchandising, promotional activities/advertisement and participation in travel fairs, aggressive marketing & sales strategies, appointment of foreign consultant and expansion of duty free shops at existing and new international airports. The business turnover of duty free shops is expected to increase 20% every year.

I.T. Camp Offices in premises of Large Employers

611. SHRI R. SURENDER REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax Department has recently mooted any proposal to offer large employers, Corporation, Public Sector Undertakings large, private sector companies the facility of having Income Tax premises on an experimental basis;

(b) if so, the details and the objectives thereof;

(c) whether to start with the large employers have been identified in Delhi region for the purpose; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b) No, Sir. The Central Board of Direct Taxes has not mooted any such proposal. However, the field authorities keep examining various proposals for providing better services to the tax payers.

(c) No, Sir.

(d) in view of (c) above, does not arise.

Cash Reserve Ratio of Banks

612. SHRI SHRAVAN KUMAR PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether in order to relieve the cash-crunch and curb the call-money rates, the Government have decided to cut the Cash Reserve Ratio in the banks; and

(b) if so, the details thereof indicating the precise circumstances, necessitating the cut in the Cash Reserve Ratio ?

THE MINISTER OF STATE IN THE MINISTRY OF